

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-1138(ND)2018

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2019**

**NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula  
Print And Pack Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

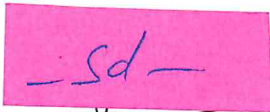
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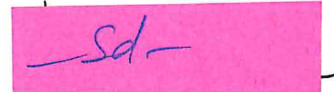
**Present:** Mr. Shailendra Singh & Mr. Bhauvanesh Partap Singh Advocate  
Mr. Kunal Tandon, Ms. Nitin Jain Advocates for HDFC Bank, CoC  
Ms. Neha Advocate for Resolution Applicant

**ORDER**

Request for adjournment is being made by the parties. At their request,  
adjourned to 5<sup>th</sup> November, 2019.



**(L.N. Gupta)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**